

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/662/(IB)/CB/2017
NAME OF THE PETITIONER(S) : HANDIMAN SERVICES LTD
NAME OF THE RESPONDENT(S) : DAL MARKETING SOLUTIONS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	T. JAYALAKSHMI M/s Paul & Paul J Hudson Samuel & Partners	Counsel for operational creditor	T. Jayalaxshmi

ORDER

Counsel for the operational creditor present. Heard. Order reserved.

- sd -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- sd -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)